

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 723 of 97

Date of order 21.5.98

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Dilip Kumar Saha

-v e r s u s -

Estate Office

For the applicant : Mr. S.S. Sen, counsel.
For the respondents : Ms. B. Ray, counsel.

O R D E R

Mr. Sen, Id. counsel appearing on behalf of the applicant submits that he has no instruction from his client over the matter. Therefore, he does not want to pursue the case. From this submission of the Id. counsel I am satisfied that the applicant is no longer interested in pursuing the matter. Thereby it is dismissed.

2. No order is passed as to costs.

(D. Purkayastha)
Judicial Member.